

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 440/GT/2020

Subject : Petition for approval of tariff for Kahalgaon STPS Stage-I (840MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondent : BSPHCL and 14 others

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Parties Present: Shri Venkatesh, Advocate, NTPC
Shri Nihal Bhardwaj, Advocate, NTPC
Shri Kartikay Trivedi, Advocate, NTPC
Shri Prashant Chaturvedi, NTPC
Shri Vijendra Singh, NTPC
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Mansoor Ali Shoket, Advocate, TPDDL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Kanishka Rawat, Advocate, TPDDL
Shri Nitin Kala, Advocate, TPDDL
Shri Nishant Kumar, Advocate, BSPHCL
Ms. Shweta Chaudhary, Advocate, BSES Discoms
Ms. Isnain, Advocate, BSES Discoms
Ms. Jaya, BSES Discoms

Record of Proceedings

Since the order in the Petition (which was reserved on 13.6.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsels appearing for the Petitioner and the Respondents submitted that since the pleadings and arguments have been completed, the Commission may reserve its orders in the Petition. They however sought permission to file a short note of arguments in the matter. This was permitted by the Commission.



3. The Commission, after hearing the learned counsels, permitted the parties to file their short note of submissions (not exceeding three pages) on or before **20.8.2024**, after serving a copy to the other.
4. Accordingly, based on the consent of the parties, order in the Petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

